

discovered by M/s Merck, Sharp and Dome in the United States. The drug Ivermectin, however, has already been cleared in many countries including India for the treatment of certain worm infestations in animals.

**Enquiry against conduct of Medical Officer of World University Service Health Centre**

5103. SHRI SRIHARI RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an enquiry is being conducted by University of Delhi against the conduct of a Medical Officer of the World University Service Health Centre;

(b) whether three Pharmacists of the Health Centre gave evidence in the enquiry that expired drugs were distributed by them on the orders of the Chief Medical Officer;

(c) if so, the details thereof; and

(d) the action taken in the matter so far?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) According to the information furnished by the University of Delhi, the Enquiry Officer has conducted the Enquiry and submitted his Report to the University.

(b) to (d). The University has not yet considered the Enquiry Report.

**Direct connection between Sonbersa-Katcheri-Saharsa junction and Baijnathpur**

5104. SHRI MAHABIR PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that railway line in between Sonbersa-Katcheri and Saharsa junction is to be directly connected to the railway line in between Saharsa junction

and Baijnathpur for direct movements of goods train;

(b) whether it is also a fact that there was a direct line from Saharsa junction to Baijnathpur for direct passage of trains in between the two stations i.e. Saharsa junction and Baijnathpur;

(c) if so, whether Government propose to construct a new railway line over the railway land on which this railway line was running;

(d) if not, the reasons therefor; and

(e) whether there are unauthorised encroachments on the vacant land of this railway line, if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir.

(c) and (d). The land over which the old railway line was existing is not available as the entire area has now been developed by the municipality into full fledged township with a number of pucca structures, shopping centres and hutments. The abandoned alignment between Saharsa-Baijnathpur is not suitable for the proposed bye-pass line at Saharsa which has been sanctioned to avoid reversal of goods stock and detention of goods trains at Saharsa.

(e) The land is being used by the individuals/municipality without any authority from the railway.

**Representation from All Orissa Lower Secondary Teachers' Association**

5105. SHRI SOMNATH RATH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All Orissa Lower Secondary Teachers' Association (affiliated to AIFEA, has submitted a memorandum to the Prime Minister complaining that the Government of Orissa is not inclined to implement the concept of Elementary Education Pattern as envisaged in the New